

PATNA HIGH COURT

NOTICE

12th Limited Competitive Examination for promotion to the cadre of District Judge (Entry Level), against 10% quota for the year 2020-21.

This is for information to all the concerned that the written examination for promotion to the cadre of District Judge (Entry Level), against 10% quota for the year 2020-21 will be held on **27.02.2022 (Sunday)** in two sittings, 1st sitting from 10.30 A.M. to 1.30 P.M (Law Paper) and the 2nd sitting from 3.00 P.M. to 5.00 P.M. (Judgment Writing) in the premises of the Patna High Court, Patna.

Admit cards are being issued to the following 46 officers as per willingness received from them :-

Sl. No. / Roll No.	Name of the officer, designation & present place of posting
1.	Sri Prabhu Nath Prasad, Presiding Officer, Labour Court, Bhagalpur
2.	Sri Rakesh Kumar II, Sub Judge-cum-C.J.M., Buxar
3.	Sri Prem Chandra Verma, Sub Judge-cum-C.J.M., Hajipur
4.	Sri Ashutosh Khetan, Sub Judge-cum-A.C.J.M., Patna (under suspension)
5.	Sri Shree Prakash, Sub Judge-cum-C.J.M., Bettiah
6.	Sri Bijay Kishor Singh, Sub Judge-cum-C.J.M., Patna
7.	Sri Sudhir Kumar Sinha, Sub Judge-cum-C.J.M., Motihari (under suspension)
8.	Sri Manoj Kumar Srivastava, Sub Judge-cum-C.J.M., Jamui
9.	Sri Ram Sujjan Pandey, Sub Judge I-cum-A.C.J.M., Sheohar (under suspension)
10.	Sri Jeetendra Kumar I, Sub Judge-cum-C.J.M. I/c, Kishanganj
11.	Sri Prabal Dutta, Sub Judge-cum- A.C.J.M., Bhagalpur
12.	Sri Sanjeev Kumar II, Sub Judge-cum-C.J.M. I/c, Araria
13.	Ms. Rumpa Kumari, Sub Judge-cum-C.J.M., Begusarai
14.	Ms Rashmi Prasad, Sub Judge-cum-C.J.M. I/c, Bhabhua
15.	Sri Shukun Kumar Manjhi, Sub Judge-cum-A.C.J.M., Gopalganj
16.	Sri Ranjeet Kumar, Sub Judge-Cum-A.C.J.M., Samastipur
17.	Sri Nishant Kumar Priyadarshi, Sub Judge-cum-C.J.M., Purnea
18.	Sri Ashok Kumar II, Sub Judge-cum-A.C.J.M., Madhepura (under suspension)

19.	Ms Saroj Kirti, Sub Judge-cum-A.C.J.M., Saharsa
20.	Sri Randhir Kumar, Sub Judge-cum-A.C.J.M., Chapra
21.	Ms. Gayatri Kumari, Sub Judge-Cum-A.C.J.M., Gaya
22.	Sri Amit Kumar, Sub Judge-Cum-C.J.M., Saharsa
23.	Sri Shaktidhar Bharti, Sub Judge-cum-C.J.M., Sasaram
24.	Sri Sukul Ram, Sub Judge-cum-C.J.M., Aurangabad
25.	Sri Deepak Kumar III, Sub Judge-cum-A.C.J.M., Darbhanga
26.	Sri Kumar Kaushal Kishore, Sub Judge-cum-C.J.M., Lakhisarai
27.	Sri Sushant Ranjan, Sub Judge-cum-C.J.M., Bhagalpur
28.	Sri Manoj Kumar V, Sub Judge-cum-C.J.M., Darbhanga
29.	Sri Dev Priya Kumar, Sub Judge-cum-C.J.M., Biharsharif
30.	Sri Om Shankar, Sub Judge-cum-C.J.M., Khagaria
31.	Sri Ambika Prasad Choudhary, Sub Judge-cum-C.J.M., Sheohar
32.	Sri Jeetendra Kumar II, Sub Judge-cum-C.J.M., Sitamarhi
33.	Sri Rakesh Kumar Rajak, Sub Judge-cum-A.C.J.M., Jehanabad
34.	Sri Shashi Bhushan Kumar, Sub Judge-Cum-A.C.J.M., Jamui
35.	Sri Pradeep Kumar Choudhary, Sub Judge-cum-C.J.M. I/c, Supaul
36.	Sri Ravi Shankar, Sub Judge-Cum-C.J.M., Motihari
37.	Sri Anand Abhishek, Law Officer, Governor's Secretariat, Bihar, Patna
38.	Sri Ranjit Prasad, Sub Judge-cum-C.J.M., Katihar
39.	Sri Ajay Kumar II, Sub Judge-cum-C.J.M. I/c, Ara
40.	Sri Anjani Kumar Gond, Sub Judge-cum-C.J.M., Madhubani
41.	Ms. Indrani Kisku, Sub Judge-cum-C.J.M., Siwan
42.	Sri Mukesh Kumar II, Sub Judge-cum-C.J.M., Madhepura
43.	Sri Deepak Singh Verma, Sub Judge-cum-A.C.J.M., Kahalgaon
44.	Sri Rajeev Kumar Mishra, Sub Judge-Cum-A.C.J.M., Bhagalpur
45.	Sri Sunil Dutt, Sub Judge-cum-A.C.J.M., Bikramganj
46.	Sri Rameshwar Mishra, Sub Judge-cum-A.C.J.M., Hajipur (under suspension)

The officers named above shall download their Admit Cards for the said examination from the website of the Patna High Court on or after 21.02.2022.

They are allowed to leave the headquarters / station after court hours / office hours as the case may be, on 26.02.2022 (Saturday) in order to appear in the said examination.

They are directed to report at the Examination Centre one hour before the commencement of the said examination. There will be provision of Biometric Attendance also in the Examination Hall / Room.

They are further directed to wear mask, gloves and to carry a hand sanitizer bottle (50 ml. pack) as also a Self-declaration in prescribed format (attached with Admit Card) with them in view of Covid-19 pandemic.

Patna High Court, Patna
Dated : 17.02.2022.

By order,



Registrar General